डीजल शेड, रतलाम को चालू करना

1260. **डा० लक्ष्मीनारायण पाण्डेय** : क्या रेल मन्त्री डीजल शेड, रतलाम (पश्चिम रेलवे) के विस्तार के बारे में 11 अप्रैल, 1972 के अतारांकित प्रश्न संख्या 2513 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उन्होंने डीजल शेड रतलाम के शीघ्र कार्यारम्भ का आश्वासन दिया था ;

(ख) क्या इस बीच कार्य आरम्भ हो चुका है, और यदि हां, तो इस पर अब तक कितना व्यय हुआ है ; और

(ग) यदि नहीं, तो विलम्ब के क्या कारण हैं ?

रेल मन्त्री (श्री टी० ए० पाई) : (क) से (ग). प्रारम्भिक कार्य जैसे टेंडर आमंत्रित करना आदि चालू है। इस्पात के भारी कमी के कारण, वैकल्पिक अभिकल्प तैयार किए जा रहे हैं और अन्य आनुषंगिक निर्माण कार्यों के लिए टेंडर आमंत्रित किए जा रहे हैं। इस काम के लिए स्वीकृत कुल 39.42 लाख रुपए की राशि में से चालू वित्तीय वर्ष के लिए 20 लाख रुपए की व्यवस्था की गयी है।

भारत-ब्रिटेन रुई करार

1261. **डा० लक्ष्मीनारायण पाण्डेय** : क्या विदेश व्यापार मन्त्री कपड़े के निर्यात के लिए ब्रिटेन के साथ नये समझौते के बारे में 18-4-1972 के अतारांकित प्रश्न संख्या 3156 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या ब्रिटेन को सूती कपड़े के निर्यात के लिए नये करार को इस बीच अन्तिम रूप दे दिया गया है ; और

(ख) यदि हां, तो तत्सम्बन्धी मुख्य बातें क्या हैं ?

विदेश व्यापार मन्त्रालय में उपमन्त्री (श्री ए० सी० जार्ज) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

ढोढर और जावरा रेलवे स्टेशनों (पश्चिम रेलवे) के बीच हाल्ट स्टेशन

1262. **डा० लक्ष्मीनारायण पाण्डेय** : क्या रेल मन्त्री ढोढर और जावरा रेलवे स्टेशनों के बीच हाल्ट स्टेशन खोलने के बारे में 23 नवम्बर, 1971 और 18 अप्रैल, 1972 के अतारांकित प्रश्न संख्या क्रमश: 1334 और 3163 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि हाल्ट स्टेशन खोलने के बारे में अब तक क्या प्रगति हुई है ?

रेल मन्त्री (श्री टी० ए० पाई) : ढोढर और जावरा स्टेशनों के बीच गाड़ी हाल्ट बनाने के लिए मिट्टी डालने का काम हो रहा है और हाल्ट के नाम के सम्बन्ध में मध्य प्रदेश सरकार के साथ सक्रिय रूप से बातचीत चल रही है।

देश के पश्चिम, दक्षिण, तथा पूर्वी भागों में सर्वोच्च न्यायालय की पीठ स्थापित करना

1263. **डा० लक्ष्मीनारायण पाण्डेय** :
श्री महादीपक सिंह शाक्य :

क्या विधि और न्याय मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या देश के पश्चिम, दक्षिण तथा पूर्वी भागों में सर्वोच्च न्यायालय की तीन और पीठ स्थापित करने की आवश्यकता है ; और

(ख) यदि हां, तो इस सम्बन्ध में सम्पूर्ण योजना का ब्यौरा क्या है ?

विधि और न्याय तथा पैट्रोलियम और रसायन मन्त्री (श्री एच० आर० गोखले) : (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

Take-over of Raw Jute Trade

1264. SHRI RAM PRAKASH :
SHRI B. K. DASCHOWDHURY

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government propose to take over the raw jute trade ; and

(b) if so, the time by which it will be taken over and the benefits from such take-over ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) It is envisaged that, over a period of years, the Jute Corporation of India would take over of trade in Jute.

(b) It is not possible to indicate the period within which such take over would be possible. The take over of the jute trade would result in better prices for the growers than hitherto.

Proposal to meet Election Expenses of Candidates

1265. SHRI RAM PRAKASH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there is any proposal under the consideration of Government to meet election expenses of candidates as done in West Germany ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY):(a) and (b). The Joint Committee of Houses on Amendments to Election Law have made the following observations in Part-I of its Report :

"The Committee have made some suggestions to plug the loopholes in the law in the subsequent sections of this Chapter. The Committee, however, consider that basically the problem of election expenses, which has not only agitated the minds of the candidates and the thinking of political parties but also of the general public, can be solved only if it is accepted in principle that all election expenses ought to be a legitimate charge on the public funds and efforts should be made to achieve that end. The Committee feel that a process should be initiated whereby the burden of legitimate election expenses at present borne by the candidate or the political party would be progressively shifted to the State".

In keeping with the Committee's views, namely that the burden of election expenses should be gradually shifted from the candidates to the state, the Committee has recommended the following further measures to be taken :

"(i) Five copies of electoral rolls instead of two, should be supplied free of charge to every recognised political party, not later than the date of notification calling for an election.

(ii) Forms for appointment of polling agents and counting agents should be supplied free of charge to all contesting candidates at least a fortnight before the polling day.

(iii) Polling slips with necessary details indicating date, time and place of polling etc. should be got printed by the Election Commission and supplied to the political parties contesting candidates. at least 15 days before the date of poll, for distribution to the voters".

The Report is being examined by the Government.

Shortage of Wagons for Transportation of Iron and Cement

1266. SHRI M. S. SANJEEVI RAO :
SHRI M. M. JOSEPH :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there was an acute shortage of supply of Railway wagons this year for transporting iron and cement from the centres of production to different parts of the country ; and

(b) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) No.

(b) Supply of wagons for iron and steel industry is in keeping with the requirements. The overall supply of wagons for cement industry is also comparatively more. There has been marginal shortfall in despatch of cement in certain areas due to heavy demand for movement for high priority goods like foodgrains etc.

Electrified Metre-Gauge line between Baramula and Gazigund *via* Srinagar (Kashmir Valley)

1267. SHRI NARENDRA SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a proposal to provide an electrified metre-gauge railway line between Baramula and Gazigund *via* Srinagar in Kashmir Valley;

(b) whether the feasibility and prospects of such an undertaking from economic point of view have been studied;